


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	For filing objections	433( e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<b>P.V. PRAKASH</b> <b>9449258261</b>	for Petitioner	

<b>Aparna. Madhukar kulkarni</b>	for Respondent	
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Counsel for petitioner is present. Counsel for respondent is also present. Counsel has filed fresh Form 5 along with annexures. Registry to verify and put up. Counsel for respondent reported that the matter is likely to be settled/compromised and seeks an adjournment.

List it on 18.10.2017.

  
MEMBER (J)

  
MEMBER (T)